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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 25/252/NCLT/AHM/2017

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017**

Name of the Company: Danish Zaheer
(Alshubh Aarambh Buildcon Services Pvt Ltd)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ESMANISH BUCHASIA	PRACTISING SECRETARY COP 4156 FCS 5847	Petitioner Alshubh Aarambh Danish Zaheer	Manish Buchasia
2.				

ORDER

Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

Appellant filed income tax returns, appellant also filed affidavit.

Heard arguments of Learned PCS for Appellant.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 22nd day of November, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**